

FORM No.3**PRELIMINARY INFORMATION ON ADVANCES: CORPORATES/
PARTNERSHIP BORROWERS****Amount over Rs.10 lakhs****A LOAN/FACILITY TYPE(Asset classification*).....****B GENERAL INFORMATION ON CORPORATE/ PARTNERSHIP BORROWERS**

1 Name of Company/Partnership:.....

2 Registered Address & Telephone Number :.....

3 Company Regd. No/ CST No./ SST No.:.....

4 Details of Directors/Partners:

Name	PAN No.	Voter ID No	Ration Card	Pass port	Driving Licence	Credit Card Name and Number	Any other Occupation

5 Name & Company Regd Nos: of Subsidiary/Associate Companies

	Subsidiary/Associate	Company Regd No:
a)
b)

C DETAILS OF ADVANCES

1	Loan/Facility Account No:		
2	Date of Loan/Facility :		
3	Type of Facility: Eg: Cash credit/Demand loan etc.		
4	Amount sanctioned/Limit (Rs. '000)		
5	Security offered		
6	Balance Outstanding (Rs '000)		
7	Written off (Rs '000)		
8	Classification status (standard/substandard/ doubtful/loss)		
9	Date of filing suit, if applicable		
10	If a Director has guaranteed advances, please indicate his/her detail particulars :		
11	Any other material information (e.g, reference to BIFR etc.)		
12	Name/s of all other Bank/s and Lending institution/s from where Credit Information enquiry received.		

NAME OF AUTHORISED OFFICER**SIGNATURE****TELEPHONE NO:**

DATE:

BANKSTAMP

For completion by the Bureau only1 Institutional Code No: 2 Borrower Code No: ***Note: Asset Classification**

Asset classification and the basis for treating a credit facility as NPA may be as per the RBI guidelines in force